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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/14	IA 117/201 7 in TP 68/16	For hearing on IA 117/17	397/ 398	AA Development Capital India Fund I, LLC Vs. Siesta Logistics Corpn, Ltd. & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	L. Mishra 9611535646	Petitioner	
2)	Bhanuvar	Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 117/17 is listed today for hearing. List it finally on 18/01/2018.


Member (T)


Member (J)